

CAUSE LIST OF C BENCH FOR 11-AUGUST-2026 (TUESDAY)

BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER

IN COURT ROOM 3

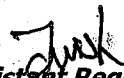
10.30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7944/MUM/2026	2024-25	[A] CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED (STAY GRANTED)	
2	ITA 5225/MUM/2025	2018-19	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PVT LTD	
3	ITA 5226/MUM/2025	2020-21	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PRIVATE LIMITED	
4	ITA 6184/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
5	ITA 6185/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
6	ITA 6788/MUM/2025	2023-24	[A] THE INDIAN HUME PIPE CO LTD	
7	ITA 6909/MUM/2025	2022-23	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
8	ITA 6910/MUM/2025	2023-24	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
9	ITA 7967/MUM/2025	2013	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
10	ITA 7968/MUM/2025	2014	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
11	ITA 8333/MUM/2025	2022-23	[A] CARRON INVESTMENTS PVT LTD	
12	ITA 8438/MUM/2025	2009-10	[A] PAVWAN DROLIAA (E-FILE)	
13	ITA 932/MUM/2026	2008-09	[A] PAVWAN DROLIAA (E-FILE)	
14	ITA 9470/MUM/2025	2013-14	[A] PRAKASH J TATE (E-FILE)	
15	ITA 9509/MUM/2025	2020-21	[D] CHANDRESH MUKTILAL VIRVADIA (E-FILE)	
16	ITA 9525/MUM/2025	2015-16	[D] PANORAMA TELEVISION PVT. LTD.(NOW KNOWN AS NETWORK18 MEDIA & INVESTMENT LTD.) (E-FILE)	
17	ITA 9526/MUM/2025	2014-15	[D] PANORAMA TELEVISION PVT. LTD. (NOW KNOWN AS NETWORK18 MEDIA & INVESTMENT LTD.) (E-FILE)	
18	ITA 11/MUM/2026	2015-16	[A] PIYUSH RASIKLAL SHAH	
19	ITA 265/MUM/2026	2022-23	[A] PUKHRAJ HANJARIMAL MEHTA (E-FILE)	
20	ITA 361/MUM/2026	2012-13	[A] CHIRAG NARENDRA KAMDAR	
21	ITA 487/MUM/2026	2018-19	[A] PINAKIN LAXMICHAND SHAH	
22	ITA 488/MUM/2026	2013-14	[A] PINAKIN LAXMICHAND SHAH	
23	ITA 667/MUM/2026	2017-18	[D] INARCO PRIVATE LIMITED (E-FILE)	
24	ITA 791/MUM/2026	2023-24	[D] PATEL KIRAN HARIBHAI HUF (E-FILE)	
25	ITA 804/MUM/2026	2017-18	[A] PAVAN MEHTA	
26	ITA 943/MUM/2026	2014-15	[A] PUNE SHOLAPUR ROAD DEVELOPMENT COMPANY LIMITED (E-FILE)	

CAUSE LIST OF C BENCH FOR 11-AUGUST-2026 (TUESDAY)**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
27	ITA 1182/MUM/2026	2015-16	[A] PLUS BKSP TOLL LTD	
28	ITA 1184/MUM/2026	2020-21	[A] CHETAN SHANTILAL KAPADIA	
29	ITA 1561/MUM/2026	2023-24	[A] POOJA COMMUNICATIONS PVT LTD (E-FILE)	
30	ITA 1901/MUM/2026	2023-24	[D] ORBIT FABRICS PRIVATE LIMITED (E-FILE)	
31	ITA 3157/MUM/2026	2014-15	[D] CHETNA SANJAY JAIN (E-FILE)	
32	ITA 1542/MUM/2026	2014-15	[A] CHETNA SANJAY JAIN	
33	ITA 1992/MUM/2026	2016-17	[A] CHETNA SANAY JAIN	
34	ITA 2324/MUM/2026	2017-18	[A] CHINTAMANI JEWELLERY ARCADE PVT LTD	
35	ITA 2770/MUM/2026	2015-16	[A] ISHWAR HARCHANDRAI JAGASIA (E-FILE)	
36	ITA 2858/MUM/2026	2014-15	[A] IMAGINE SPACES LLP (E-FILE)	
37	ITA 2868/MUM/2026	2010-11	[A] MOHAMMED SATTAR KHAN (E-FILE)	
38	ITA 2882/MUM/2026	2019-20	[D] PFIZER LIMITED (E-FILE)	
39	ITA 2886/MUM/2026	2022-23	[A] MUNAWWAR SHAKUR KHAN (E-FILE)	
40	ITA 2896/MUM/2026	2012-13	[A] PRAVIN SHAMJI SAVLA (E-FILE)	
41	ITA 3164/MUM/2026	2014-15	[D] PARAG SURESH KOTHARI (E-FILE)	
42	ITA 3212/MUM/2026	2019-20	[A] PRIME MINE O JEWELS PRIVATE LTD (E-FILE)	
43	ITA 3397/MUM/2026	2017-18	[D] PAN INDIA NETWORK LIMITED (E-FILE)	
44	ITA 3402/MUM/2026	2012-13	[D] PRAKASHRAOO BHIMRAO SHENDGE (E-FILE)	
45	ITA 3403/MUM/2026	2014-15	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
46	ITA 3404/MUM/2026	2015-16	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
47	ITA 3405/MUM/2026	2016-17	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
48	ITA 3406/MUM/2026	2017-18	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
49	ITA 3407/MUM/2026	2018-19	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
50	ITA 3408/MUM/2026	2019-20	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
51	ITA 3409/MUM/2026	2020-21	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
52	ITA 3613/MUM/2026	2014-15	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	

CAUSE LIST OF C BENCH FOR 11-AUGUST-2026 (TUESDAY)**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
53	ITA 3614/MUM/2026	2015-16	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
54	ITA 3615/MUM/2026	2016-17	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
55	ITA 3616/MUM/2026	2017-18	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
56	ITA 3617/MUM/2026	2018-19	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
57	ITA 3618/MUM/2026	2019-20	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
58	ITA 3619/MUM/2026	2020-21	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
59	ITA 4973/MUM/2026	Not Applicable	[A] PREM PUNITA FOUNDATION	
60	ITA 4384/MUM/2026	2022-23	[A] PIRAMAL METALS PRIVATE LIMITED (E-FILE)	
61	ITA 4797/MUM/2026	2022-2023	[A] CROSSEAS CAPITAL MARKETS PRIVATE LIMITED	
62	ITA 6662/MUM/2025	2018-19	[A] IIC LIMITED (E-FILE)	
				 Assistant Registrar 10-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF D BENCH FOR 11-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 7****AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5562/MUM/2024	2012-13	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
2	ITA 5563/MUM/2024	2013-14	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
3	ITA 5602/MUM/2024	2013-14	[D] ROYAL INDIA CORPORATION LIMITED (E-FILE)	
4	ITA 5788/MUM/2024	2012-13	[D] ROYAL INDIA CORPORATION LIMITED	
5	ITA 5720/MUM/2025	2012-13	[A] DIGICABLE NETWORK (INDIA) LIMITED (E-FILE)	
6	ITA 7539/MUM/2025	2017-18	[A] REENA TINAAZ PRIVATE LIMITED	
7	ITA 7540/MUM/2025	2019-20	[A] REENA TINAAZ PRIVATE LIMITED	
8	ITA 9505/MUM/2025	2019-20	[D] REENA TINAAZ PRIVATE LIMITED (E-FILE)	
9	ITA 7919/MUM/2025	2016-17	[A] D G MALLS MULTIPLEX PVT LTD	
10	ITA 8123/MUM/2025	2015-16	[A] MUMBAI PORT AUTHORITY (SUCCESSOR TO CHAIRMAN MUMBAI PORT TRUST ERSTWHILE BOMBAY DOCK LABOUR BOARD) (E-FILE)	
11	ITA 460/MUM/2026	2016-17	[A] RAJYOG ENTERPRISES	
12	ITA 1373/MUM/2026	2017-18	[D] MAHARASHTRA FILM STAGE & CULTURAL DEV. CORPON. LTD FILMCITY (E-FILE)	
13	ITA 2097/MUM/2026	2022-23	[D] MAHARASHTRA FILM STAGE ANCULTURAL DEV CORPN LTD FILMCITY (E-FILE)	
14	ITA 1759/MUM/2026	2017-18	[A] RELIANCE HOME FINANCE LIMITED (E-FILE)	
15	ITA 1891/MUM/2026	2012-13	[A] MAHENDRA FULCHAND SHAH (E-FILE)	
16	ITA 2855/MUM/2026	2017-18	[A] DIGAMBER VITHOO DALVI (E-FILE)	
17	ITA 2857/MUM/2026	2020-21	[A] DINESHKUMAR SHIVSHANKAR UPADHYAY (E-FILE)	
18	ITA 2859/MUM/2026	2011-12	[A] RONIE PARAS PORWAL ADMINISTRATOR OF ESTATE OF LATE PARAS PORWAL (E-FILE)	
19	ITA 3544/MUM/2026	2011-12	[D] DT INTERIORS PRIVATE LIMITED (E-FILE)	
20	ITA 3900/MUM/2026	2022-23	[A] MOTION DRIVETRONICS PRIVATE LIMITED (E-FILE)	
21	ITA 5061/MUM/2026	2019-20	[A] MARINE DRIVE HOSPITALITY AND REALTY PRIVATE LIMITED	
22	ITA 5072/MUM/2026	2015-16	[A] MUKESH DHIRAJLAL MAHETALIA	
23	ITA 5088/MUM/2026	2026-27	[A] MAALAGA SOCIAL FOUNDATION	
24	ITA 5105/MUM/2026	2017-18	[A] MIGHTY CONSTRUCTIONS PRIVATE LIMITED	


Assistant Registrar
10-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF E BENCH FOR 11-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 6****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4551/MUM/2024	2012-13	[A] TELEMObILE (INDIA) COMMUNICATIONS PRIVATE LIMITED (E-FILE)	
2	BMA 23/MUM/2026	2018-19	[A] DIPTI DINESH DOSHI (E-FILE)	
3	ITA 1743/MUM/2026	2013-14	[D] MIRCO ANKUR DEVLOPERS (E-FILE)	
4	ITA 1839/MUM/2026	2013-14	[D] KAMLA ANKUR DEVELOPER (E-FILE)	
5	ITA 1904/MUM/2026	2013-14	[D] KAMLASHRI BUILDERS (E-FILE)	
6	ITA 1905/MUM/2026	2014-15	[D] KAMLASHRI BUILDERS (E-FILE)	
7	ITA 5016/MUM/2026	2014-15	[D] KAMLASHRI DEVELOPER ((SMC))	
8	ITA 5018/MUM/2026	2013-14	[D] KAMLASHRI DEVELOPER ((SMC))	
9	ITA 5022/MUM/2026	2013-14	[D] KAMLASHMI REALITIES ((SMC))	
10	ITA 5027/MUM/2026	2013-14	[D] KAMLA LANDMARC DEVELOPERS ((SMC))	
11	ITA 5029/MUM/2026	2014-15	[D] KAMLA LANDMARC DEVELOPERS ((SMC))	
12	ITA 5033/MUM/2026	2014-15	[D] KAMLA SHUBHAM ESTATE ((SMC))	
13	ITA 5034/MUM/2026	2009-10	[D] KAMLA SHUBHAM ESTATE ((SMC))	
14	ITA 5040/MUM/2026	2014-15	[D] KAMLA PARK DEVELOPERS ((SMC))	
15	ITA 5041/MUM/2026	2013-14	[D] KAMLA PARK DEVELOPERS ((SMC))	
16	ITA 5043/MUM/2026	2014-15	[D] KAMLASHMI REALITIES ((SMC))	
17	ITA 6063/MUM/2026	2014-15	[D] KAMLA ANKUR VENTURE (E-FILE)	
18	ITA 6068/MUM/2026	2014-15	[D] KAMLA SHANTI DEVELOPERS PRIVATE LIMITED (E-FILE)	
19	ITA 6069/MUM/2026	2013-14	[D] KAMLA LANDMARC INFRA (E-FILE)	
20	ITA 6071/MUM/2026	2014-15	[D] KAMLA LANDMARC INFRA (E-FILE)	
21	ITA 1895/MUM/2026	2018-19	[A] HEMLATA BHARANI (E-FILE)	
22	ITA 3095/MUM/2026	2023-2024	[A] KISHORKUMAR MOHANLAL JAIN (E-FILE)	

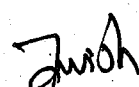
REVISED CAUSE LIST OF E BENCH FOR 11-AUGUST-2026 (TUESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUETH, ACCOUNTANT MEMBER**

IN COURT ROOM 6

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 3253/MUM/2026	2014-15	[D] HEMANT JAYANT GOGRI (E-FILE)	
24	ITA 3254/MUM/2026	2015-16	[D] HEMANT JAYANT GOGRI (E-FILE)	
25	ITA 3842/MUM/2026	2020-21	[A] SHIKSHAN VIKAS SAMOOHA (E-FILE)	
26	ITA 3963/MUM/2026	2008-09	[A] AROON TRAVELS (E-FILE)	
27	ITA 4080/MUM/2026	2012-2013	[A] KAALKAA REAL ESTATES PVT. LTD. (AMALGAMATING COMPANY SUPERLINE CONSTRUCTIONS PVT. LTD.) (E-FILE)	
28	ITA 4084/MUM/2026	2019	[D] KEVI CHEM COLOUR PVT. LTD. (E-FILE)	
29	ITA 4087/MUM/2026	2020-21	[A] KAMALKUMAR SHIVKISHAN AGRAWAL (E-FILE)	
30	ITA 4088/MUM/2026	2011-12	[A] KADAYAM RAMANATHAN BHARAT (E-FILE)	
31	ITA 4089/MUM/2026	2012-13	[A] HUMA EXHIBITORS (E-FILE)	
32	ITA 4123/MUM/2026	2017-18	[A] KARAN SURESH CHELLANI (E-FILE)	
33	BMA 24/MUM/2025	2016-17	[A] VILAS WAMAN KATRE (E-FILE)	
34	ITA 3010/MUM/2026	2017-18	[A] TANVI CONSTRUCTION PRIVATE LIMITED (E-FILE)	


Assistant Registrar
UC 10-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF F BENCH FOR 11-AUGUST-2026 (TUESDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

AT 10.30PM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9079/MUM/2025	2021-22	[A] M/S. SAMARTH ERECTORS AND DEVELOPERS	
2	ITA 9500/MUM/2025	2009-10	[D] JIK INDUSTRIES LIMITED (E-FILE)	
3	ITA 47/MUM/2026	2016-17	[A] VIDIP JATIA	
4	ITA 48/MUM/2026	2017-18	[A] VIDIP JATIA	
5	ITA 227/MUM/2026	2014-15	[D] VINOD KUMAR JATIA (H.U.F.) (E-FILE)	
6	ITA 228/MUM/2026	2016-17	[D] VINOD KUMAR JATIA (H.U.F.) (E-FILE)	
7	CO 47/MUM/2026	2016-17	[A] VINOD KUMAR JATIA (H.U.F.)	
8	CO 48/MUM/2026	2014-15	[A] VINOD KUMAR JATIA (H.U.F.)	
9	ITA 229/MUM/2026	2016-17	[D] VIDIP VINOD JATIA (E-FILE)	
10	ITA 230/MUM/2026	2017-18	[D] VIDIP VINOD JATIA (E-FILE)	
11	ITA 2684/MUM/2026	2019-20	[A] JAYANT MITTHALAL JAIN (E-FILE)	
12	ITA 4705/MUM/2026	2019 - 20	[A] MADHU SUBTRONIC COMPONENTS PRIVATE LIMITED	
13	ITA 5285/MUM/2026	2017-18	[D] VISHNU MOHANLAL BANWANI	
14	ITA 5287/MUM/2026	2018-19	[D] VISHNU MOHANLAL BANWANI	
15	ITA 5289/MUM/2026	2026-27	[A] UNITE CHARITABLE TRUST	
16	ITA 3606/MUM/2025	2016-17	[A] MANSUR MEHTA (E-FILE)	
17	ITA 3607/MUM/2025	2017-18	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
18	ITA 3608/MUM/2025	2018-19	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
19	ITA 3609/MUM/2025	2019-20	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
20	ITA 3610/MUM/2025	2020-21	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
21	ITA 3611/MUM/2025	2021-22	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
22	ITA 3612/MUM/2025	2022-23	[A] MANSUR ABUBAKER MEHTA (E-FILE)	

REVISED CAUSE LIST OF F BENCH FOR 11-AUGUST-2026 (TUESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

AT 10.30PM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 3820/MUM/2025	2017-18	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
24	ITA 3834/MUM/2025	2019	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
25	ITA 3835/MUM/2025	2020-21	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
26	ITA 3836/MUM/2025	2021-22	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
27	ITA 3837/MUM/2025	2022-23	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
28	ITA 6887/MUM/2025	2019-20	[A] FAHIM IQBAL KAPADIA	
29	ITA 6888/MUM/2025	2020-21	[A] FAHIM IQBAL KAPADIA	
30	ITA 6889/MUM/2025	2022-23	[A] FAHIM IQBAL KAPADIA	
31	ITA 1121/MUM/2026	2021-2022	[D] VIDEO WALL INDIA PRIVATE LIMITED (E-FILE)	


Assistant Registrar
10-Aug-2026

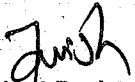
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF G BENCH FOR 11-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER****IN COURT ROOM 8****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 461/MUM/2024	2017-18	[A] GOMA PROCESS TECHNOLOGIES PVT LTD	
2	ITA 2075/MUM/2024	2014-15	[A] SANTOSH DEVI MITTAL	
3	ITA 4529/MUM/2024	2012-13	[A] MRS. SANGEETA SANJAY KUMAR AGARWAL	
4	ITA 6841/MUM/2025	2018-19	[D] SHREYAS KANTILAL PATEL (E-FILE)	
5	ITA 6868/MUM/2025	2020-21	[A] ZEE AKAASH NEW PRIVATE LIMITED	
6	ITA 6869/MUM/2025	2019-20	[A] ZEE AKAASH NEWS PRIVATE LIMITED	
7	ITA 6870/MUM/2025	2022-23	[A] ZEE MEDIA CORPORATION LIMITED	
8	ITA 6871/MUM/2025	2019-20	[A] ZEE MEDIA CORPORATION LIMITED	
9	ITA 9076/MUM/2025	2020-21	[A] ZEE MEDIA CORPORATION LTD.	
10	ITA 7124/MUM/2025	2009-10	[A] M/S. SHREE KRISHNA STEELS	
11	ITA 7365/MUM/2025	2012-13	[A] SHARAD JADAVJI SHETHIA	
12	ITA 7366/MUM/2025	2013-14	[A] SHARAD JADAVJI SHETHIA	
13	ITA 7367/MUM/2025	2014-15	[A] SHARAD JADAVJI SHETHIA	
14	ITA 7368/MUM/2025	2015-16	[A] SHARAD JADAVJI SHETHIA	
15	ITA 7369/MUM/2025	2016-17	[A] SHARAD JADAVJI SHETHIA	
16	ITA 7370/MUM/2025	2017-18	[A] SHARAD JADAVJI SHETHIA	
17	ITA 7371/MUM/2025	2018-19	[A] SHARAD JADAVJI SHETHIA	
18	ITA 7885/MUM/2025	2023-24	[D] GUFIC BIOSCIENCES LIMITED (E-FILE)	
19	CO 30/MUM/2026	2023-24	[A] GUFIC BIOSCIENCES LIMITED (E-FILE)	
20	ITA 8005/MUM/2025	2018-19	[A] GREATWHITE GLOBAL PVT LTD	
21	ITA 186/MUM/2026	2022-23	[A] SPACLE DIAM PRIVATE LIMITED	
22	ITA 998/MUM/2026	2014-15	[D] ZENITH STEEL PIPES & INDUSTRIES LIMITED (E-FILE)	
23	ITA 2014/MUM/2026	2018-19	[A] GURUPREET KAUR GURJIT SINGH MATTA	
24	ITA 4194/MUM/2026	2012-13	[A] LATE GOVINDRAM MATHURADAS AGARWAL (LEGAL HEIR AND SON SHARAD GOVINDRAM AGARWAL) (E-FILE)	
25	ITA 7894/MUM/2026	2027-28	[A] SHRUTI SANDHAAN FOUNDATION	
26	ITA 2846/MUM/2026	2009-10	[A] GANESH CONSTRUCTION COMPANY (E-FILE)	
27	ITA 3072/MUM/2024	2011-12	[A] SHEELA NARESH LODHA (E-FILE)	
28	ITA 7831/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
29	ITA 7832/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
30	ITA 7917/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
31	ITA 3001/MUM/2026	2019-2020	[A] GAURAV GIRISH DEDHIA (E-FILE)	

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Assistant Registrar
10-Aug-2026

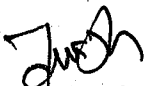
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF H BENCH FOR 11-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6864/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LTD, SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PVT LTD (E-FILING (SG))	
2	ITA 4756/MUM/2024	2020-21	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LIMITED (AS SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PRIVATE LIMITED)	
3	ITA 6655/MUM/2024	2021-22	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
4	ITA 4578/MUM/2024	2020-21	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
5	ITA 8491/MUM/2011	2007-08	[A] THOMSON REUTERS INDIA P. LTD	
6	ITA 7765/MUM/2012	2008-09	[A] THOMSON REUTERS INDIA P.LTD	
7	ITA 4233/MUM/2024	2016-17	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	
8	ITA 4234/MUM/2024	2017-18	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED - INDIA BRANCHES	
9	ITA 4235/MUM/2024	2018-19	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED - INDIA BRANCHES	
10	ITA 4236/MUM/2024	2019-20	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED - INDIA BRANCHES	
11	ITA 4358/MUM/2024	2019-20	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
12	ITA 4359/MUM/2024	2018-19	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
13	ITA 4361/MUM/2024	2017-18	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
14	ITA 4363/MUM/2024	2016-17	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
15	ITA 318/MUM/2026	2012-13	[A] POWERED MULTITRADE PRIVATE LIMITED (SMC (E-FILE))	
16	ITA 2414/MUM/2026	2022-23	[A] INTERCOS INDIA PRIVATE LIMITED (E-FILE)	
17	ITA 2339/MUM/2026	2022-23	[A] SINCH CLOUD COMMUNICATION SERVICES INDIA PRIVATE LIMITED (E-FILE)	
18	ITA 1178/MUM/2026	2022-23	[A] CAPITA INDIA PRIVATE LIMITED	
19	ITA 3426/MUM/2026	2022-2023	[A] TLG INDIA PRIVATE LIMITED (E-FILE)	
20	ITA 5044/MUM/2026	2018-19	[A] RAMSAGAR PRITHVIPAL TRIPATHI (SMC)	
21	ITA 5807/MUM/2026	2023-24	[A] AARTI AGRIFRESH LLP (SMC)	
22	ITA 5815/MUM/2026	2022-23	[A] AARTI AGRIFRESH LLP (SMC)	
23	ITA 5837/MUM/2026	2023-24	[A] AARTI AGRIFEEDS LLP (SMC)	
24	ITA 598/MUM/2026	2018-19	[D] AQUAFIT PIPING SYSTEMS I PRIVATE LIMITED (E-FILE-SMC) c/f	
25	ITA 1191/MUM/2026	2011-12	[A] DEEPA HEMANT HOON (SMC)	
26	ITA 1791/MUM/2026	2022-23	[A] M/S. SARJAK CONTAINER LINES PVT LTD	


Assistant Registrar
10-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF K BENCH FOR 11-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8996/MUM/2025	2022-23	[A] GODREJ GREEN HOMES PRIVATE LIMITED	
2	ITA 9231/MUM/2025	2022-23	[A] GODREJ MACBRICKS PRIVATE LIMITED	
3	ITA 9432/MUM/2025	2022-23	[A] FUNDTECH INDIA PRIVATE LIMITED	
4	ITA 734/MUM/2026	2022-23	[A] ESR BHIWANDI INDUSTRIAL PARK PRIVATE LIMITED	
5	ITA 735/MUM/2026	2022-23	[A] ESR WAREHOUSING PRIVATE LIMITED	
6	ITA 2473/MUM/2026	2020-21	[D] GLENMARK PHARMACEUTICALS LTD (E-FILE)	
7	CO 162/MUM/2026	2020-21	[A] GLENMARK PHARMACEUTICALS LTD (E-FILE)	
8	ITA 5625/MUM/2026	2008-09	[A] PRABHADEVI SHIVALIK CHS LIMITED ((E-FILE)-SMC)	
9	ITA 5629/MUM/2026	2007-08	[A] PRABHADEVI SHIVALIK CHS LIMITED ((E-FILE)-SMC)	
10	ITA 5632/MUM/2026	2013-14	[A] PRABHADEVI SHIVALIK CHS LIMITED ((E-FILE)-SMC)	
11	ITA 5633/MUM/2026	2018-19	[A] PRABHADEVI SHIVALIK CHS LIMITED ((E-FILE)-SMC)	
12	ITA 7031/MUM/2025	2017-18	[A] LINTAS INDIA PRIVATE LIMITED (E-FILE) (FOB)	


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